

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

O R D E R

Pursuant to the directions of the Hon'ble High Court of Delhi, New Delhi, conveyed vide letter No.7968/CFM/DHC/2024 dated 15th April, 2024, the following Committee is hereby constituted at Rouse Avenue District Court Complex, New Delhi consisting of the following Judicial Officer/Members with immediate effect:-

S.No	Name of Committee	Name of the Judicial Officer/Member	Designated as
1	District Case Management Committee.	Principal District & Sessions Judge-cum-Special Judge(PC Act)(CBI)	Chairman
		Sh. Arun Bhardwaj, Special Judge (PC Act)(CBI) (Coal Block Cases)-01	Member
		Sh. Arun Kumar Garg, Presiding Officer, Labour Court	Member
		Chief Metropolitan Magistrate	Member
		Addl. Chief Metropolitan Magistrate-cum-Administrative Civil Judge	Member
		Secretary-II, Central DLSA, RACC	Member

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.

Anju Bajor Chandna

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI),
Rouse Avenue Court Complex, New Delhi.

No.Committee/Gaz./RACC/2024/ 7207-7293-C

Dated : 19/4/24

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with reference to the letter referred to above.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. All the Judicial Officers, RACC, New Delhi.
5. The Secretary-II, Central DLSA, RACC, New Delhi.
6. The P.S. to the undersigned.
7. All the Branch In-charges, RACC, New Delhi.
8. The Website Committee, Tis Hazari Courts, Delhi for uploading on official website.

Anju Bajor Chandna

Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.